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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A. 2152 of 1993

New Delhi this the 1st day of June, 1994

Mr. Justice S.K. Dhaon, Vice-Chairman
Mr. B.N. Dhoundiyal, Member

1. Shri Ashok Kumar

2. Shri Hari Ram

Both the applicants are working
as casual labour under Chief Telecom
Inspector (Micro-wave), Central
Railway, New Delhi.

...Applicants

By Advocate Shri H.P. Chakravorti

Versus

1. Union of India through
the General Manager,
Central Railway,
Bombay VT.

2. The Divisional Railway Manager,
Central Railway,
Jhansi.

...Respondents

By Advocate Shri H.K. Gangwani

ORDER (ORAL)

Mr. Justice S.K. Dhaon, Vice-Chairman

In the counter-affidavit filed on behalf of the respondents, the averments are these. The applicants were given a temporary status from September, 1984. They have been screened for the purpose for regularising their services and they have been put at S.Nos 64 and 65 respectively. Learned counsel for the applicant urges that the applicants should be given temporary status from January, 1984 and not from September, 1984. He has not been able to show us as to why they should be given temporary status from January, 1984. In the O.A., the applicants have failed to make a categorical averment that they have rendered 120 days of service prior to September, 1984. We are, therefore, unable to direct the respondents that the applicants should be given temporary status from January, 1984.

2. We have already stated that the respondents have come out with a case that the applicants had been considered for regularisation and had been placed at S.Nos 64 and 65

✓ respectively. The respondents shall give appointment strictly in accordance with the serial number of the candidates who had been considered for regularisation in service. If the applicants have any grievance that they have been by-passed, they will be at liberty to approach this Tribunal.

3. With these directions, this O.A. is disposed of but without any order as to costs.

B.N. DHOUDIYAL
(B.N. DHOUDIYAL)
MEMBER (A)

S.K. DHAON
(S.K. DHAON)
VICE CHAIRMAN

RKS